- (d) if *to*, the details thereof and it not, the reasons therefor;
- (e) whether Government propose to -develop some indigenous production so urce of such ammunition to acfcieve selffreliance; and
- (f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MAL LIKARJUN): (a) No, Sir.

- (b) to (d) Do not arise.
- (e) and (f) The endeavour of the Government of India i_s to promote enhancement at our defence production capabilities, to facilitate indigenisation, consistent with the requirements of the Armed Forces.

Piarchase of arms

- 405. SHRI K. M. KHAN; Will the PRIME MINISTER be pleased to state:
- (a) whether Government's attention has been drawn to certain reports that appeared in the middle of June indicating that India and Pakistan spent dollar *16* billion on purchases of Arms from International Market between 1988 to 1992:
 - (b) if so, the facts of these reports;
- (c) whether the amount spent on purchases of Arms is very less when compared to Pakistan having less area and population than India;
- (d) whether any such purchases have also been made in 1993;
 - (e) if so, the details thereof;
- (f) whether Government propose to 'make such purchases during 1994; and
- (g) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE. IN THE MINISTRY OF DEFENCE (SHRI MAL-LIKARJUN): (a) to (c) The Government Jus been the Reports winch have indicated

that India and Pakistan together accounted for more than 18 per cent of world Arms imports. Government do not have figures of the value of Defence imports by Pakistan. However, the figures of Arms imports by India given in the said reports are exaggerated.

(d) to (g) It will not be in national security interest to divulge details of acquisitions|purchases made or proposed to be made for our Armed Forces.

Intelligence wing for Cast Guards

- 406. SHRI SUSHILKUMAR SAMB-HAJIRAO SHINDE: Will the PRIME MINISTER be pleased to state:
- (a) whether (he Coast Guard, responsible for guarding over 7,000 kms of coastline does not maintain an independent intelligence wing of its own;
- (b) if so, whether in view of incre'-tsing smuggling activity across the Indian coasts, especially the large quantities of RDX-smnggling which cu'mmated in series of blnsls in Bombay and elsewhere in the country las! year, Government propose' to raise::n independent intelligence Winger" she Coast Guard; and
- (c) what other steps are being f.akent to make coast guard impenetrable?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MAL-I.IKARJUN): (a) to (c) The Coast Guard i alongwith Navy are responsible for guarding the en'ire coast-line of India. There is no proposal for raising an independent Intelligence Wing of the Coast Guard. However, the Coast Guard coordinates its activities with Intelligence Bureau. the-Directorate of Revenue Intelligence and Naval Intelligence from which it receives intelligence inputs, and also relies oninformation given by fishermen for apprehending foreign trawlers. A number of sbipsjboats and aircraft are planned for induction to enhance their capability, as per the Coast Guard Development 1992-97.